

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 496 OF 2018 IN
DFR NO. 930 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Anna Malhotra
Mr. Hitesh Chadha for R-1

Mr. Jafar Alam
Mr. Deep Rao
Mr. Arjun Agarwal for R-2

ORDER

This matter has been heard substantially before the bench of Hon'ble Judicial Member, Justice N.K.Patil and Hon'ble Technical Member, Mr. S.D. Dubey earlier on several occasions.

In view of the above, post this matter on WednesdayFriday, **12.2018 before the same bench at 2.30 PM,** as agreed by the learned counsel appearing for both the Parties.

(Ravindra Kumar Verma)
Technical Member

bn/kt

(Justice N. K. Patil)
Judicial Member